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No.A-32011/08/2007-Ad.II
Government of India
Ministry of Corporate Affairs

5th Floor, "A" wing, Shastri Bhavan,
New Delhi, the 14th January, 2011

OFFICE ORDER

The competent authority is pleased to promote the following Junior Technical Assistants to the post of Senior Technical Assistant (Pay band of Rs.9300-34800/- plus Grade Pay of Rs. 4600/- (PB-2)) wef. the date they assume the charge of their promoted post of STA :-

S.No.	Name of the JTA (Mr/Ms/Mrs)	Present posting
1.	S.B. Shrotri	OL, Mumbai
2.	KG Chawla	ROC, Delhi
3.	Honnappa	ROC, Bangalore
4.	S. Guhan	OL Chennai
5.	R. Rengaraman	ROC, Chennai
6.	M.M. Musale	ROC, Pune
7.	P Suchitra	OL, Bangalore
8.	J.R.Meena	Hqrs (Insol.), N.Delhi
9.	Charan Singh	ROC, Delhi
10.	C. Jayakumar	ROC, Bangalore
11.	N.Y.Divate	OL, Ahmedabad
12.	V.S. Panwar	Hqrs (CL-VI), N.Delhi

Posting of JTAs presently working in MCA offices located in Delhi/N.Delhi, on their promotion to STA grade


2. The following four (4) JTAs working in MCA offices located at Delhi/New Delhi, on their promotion to the grade of STA, are posted as below :

Serial in above table	Name of the JTA	From	To
2.	KG Chawla	ROC, Delhi	Hqrs. (CL- I), N.Delhi
8.	J.R.Meena	Hqrs (Insol.), N.Delhi	ROC, Delhi
9.	Charan Singh	ROC, Delhi	Hqrs (CL-II), N.Delhi
12.	V.S. Panwar	Hqrs (CL-VI), N.Delhi	Hqrs (CL.V), N.Delhi

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Posting of JTAs presently working in Southern Region, Western Region and North Western Region, on their promotion to STA grade

3. For remaining eight JTAs promoted to STA grade, respective RDs are requested to issue the promotion-cum-posting orders for JTAs working in their regions, keeping in view the sanctioned posts, the existing vacancies, their priority for filling up the vacancies, the necessity to post out any employee in the interest of office discipline, etc.
4. After issuing/implementing promotion-cum-posting orders, all RDs are requested to intimate the revised position of sanctioned and actual strength of STAs in various offices in their region and their priority for filling up the vacancies. This will be taken into account for necessary action, after the DPC for ad-hoc promotions to the grade of STA, to be held shortly.
5. All promoted officials shall exercise their option regarding fixation of their pay as per the orders of Government of India under Rule 13 of CCS (Revised Pay) rules, 2008.


14/1/2011
(R.K.Pandey)

Under Secretary to the Govt. of India.
Tel: 2338 3507

To

1. Officials concerned
2. All RDs/ROCS/OLs, Ministry of Corporate Affairs
3. Pay and Accounts Officer, MCA, New Delhi/Kolkata/Mumbai/Chennai
4. Sr.PPS to Secretary
5. PS to JS(A)/PS to JS(S)/PS to SS/PS to JS(R)
6. Ad.I/Vigilance/Cash Section, MCA (2 copies)
7. Personal files of the officers concerned.
8. E-Gov.Cell – with request to upload signed order in ICLS Corner ('promotions')